CP NO. 136(ND)/2014 RT No.35/2016

Atul Batra & Ors.

... Petitioners

Versus.

M/s Frontier Bazar Pvt. Ltd. & Ors.

... Respondents

Present: Mr. Karan Malhotra, Advocate for petitioners.

Mr. Sanjay Mishra, Advocate with Mr. Geetesh Meena, Advocate

for respondents No.2 & 8-10.

Learned counsel for the parties have informed that in the other case also i.e.

CP No.83 of 2015 relating to the group companies the settlement has been reached and certain compliances are required to be made. That case is fixed before the Hon'ble Principal Bench, National Company Law Tribunal, New Delhi for 10.11.2016.

Matter is adjourned for arguments to 16.11.2016, in case no settlement is reached by then.

(Justice R.P. Nagrath) Member(Judicial

(Deepa Krishan) Member (Technical)

October 27, 2016

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